GOVERNMENT OF ANDHRA PRADESH ABSTRACT

Finance Department - CoVID-19 - Comprehensive Fund Management guidelines - Orders - Issued

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FINANCE (FMU-REV) DEPARTMENT

G.O.Ms.No.29 Dated: 08-04-2020 Read the following:

- 1. G.O. Rt. No.738, Finance (FMU- Revenue) Department, dated 23.03.2020
- 2. G.O.Ms. No.759, Finance (FMU- Revenue) Department, dated 31.03.2020
- 3. D.O. Lr. No.7/2/2020-MIV, dated 28.03.2020 of Ministry of Mines, Government of India
- 4. D.O. Lr.No.33-4/2020-NDM-1, dated 14.03.2020 of MHA, Government of India.

ORDER:

In the G.O.s 1st and 2nd read above, funds are released to the Managing Director, NHM and all the District Collectors in the State for the prevention, control and management of the CoVID-19 pandemic from the allocation made to the State under the State Disaster Relief Fund (SDRF).

- 2. Further, the Government of India, in the reference 3rd read above, as a special case, have permitted utilization of up to (30) % of balance funds available under the District Mineral Fund (DMF) for certain specified activities for COVID-19 operations.
- 3. The details of funds released under the SDRF and permitted to be used by the Government of India under DMF, so far, for the prevention, control and management of the CoVID-19 pandemic, as mentioned below:

(₹. in crores)

		SDRF	SDRF	Funds available	
S.No.	District	under	Green Channel	under DMF for	Total
		TR-27	PD Account	COVID.	
1	Srikakulam	2	3	3.5133	8.5133
2	Vizianagaram	2	3	5.2681	10.2681
3	Visakhapatnam	2	8	7.2281	17.2281
4	East Godavari	2	5	3.7580	10.758
5	West Godavari	2	5	2.1854	9.1854
6	Krishna	2	9.5	25.7113	37.2113
7	Guntur	2	9	16.8775	27.8775
8	Prakasam	2	7	17.7762	26.7762
9	Nellore	2	7	6.8478	15.8478
10	Anantapuramu	2	3	11.7236	16.7236
11	Kadapa	2	5	49.7185	56.7185
12	Chittoor	2	5	9.5601	16.5601
13	Kurnool	2	4	26.7680	32.768
14	CHFW & MD NHM	0	87.4	0.0	87.4
	Total	26	160.9	186.94	373.8359

4. The prevention, control and management of the COVID-19 pandemic requires an integrated multi-disciplinary approach, as well as efficient conjugated utilization of the available funds. Keeping in view of the same, the Finance Department considers it is necessary to issue comprehensive orders, duly converging funds from all available grants and prescribing clear guidelines regarding the permitted items of expenditure and their unit costs. After due consultation with the HM&FW Department, the following orders are issued regarding the allocation and utilization of funds for prevention, control and management of the COVID-19 pandemic.

A) REALLOCATION OF FUNDS

5. After careful reassessment of the fund requirement by the HM&FW Department, duly taking into consideration the availability of funds and based on the vulnerability of district in terms of CoVID-19, the following reallocation of funds, shall be made by the concerned Departments.

(₹. in crores)

S.No	District	SDRF under TR-27	SDRF Green Channel PD Account	Funds available under DMF for COVID.	Total
1	Srikakulam	2	5	3.5133	10.5133
2	Vizianagaram	2	3	5.2681	10.2681
3	Visakhapatnam	2	8	7.2281	17.2281
4	East Godavari	2	8	3.7580	13.7580
5	West Godavari	2	8	2.1854	12.1854
6	Krishna	2	0	25.7113	27.7113
7	Guntur	2	0	16.8775	18.8775
8	Prakasam	2	0	17.7762	19.7762
9	Nellore	2	6	6.8478	14.8478
10	Anantapuramu	2	0	11.7236	13.7236
11	Kadapa	2	0	49.7185	51.7185
12	Chittoor	2	6	9.5601	17.5601
13	Kurnool	2	0	26.7680	28.768
14	CHFW & MD NHM	0	114.90	0.0	114.90
15.	Commissioner, Ayush	0	2	0	2.00
		26	160.9	186.94	373.8359

- 6. The Revenue (D.M.) Department & the II&C(Mines) Department shall take action, as required, for facilitating the above reallocation of funds.
- B) UTILISATION OF FUNDS The funds released shall be utilized for following activities.
 - 1. **FUNDS RELEASED UNDER SDRP-** The funds released shall be utilized for the following activities & as per the procedure stipulated in the reference 3rd read above.
 - **a.** MEASURES FOR QUARANTINE, SAMPLE COLLECTION AND SCREENING

- i. Provision for Temporary Accommodation, Food, Clothing, Medical Care, etc., for people affected & sheltered in Quarantine camps (other than Home Quarantine) or for Cluster Containment Operations.
- ii. Cost of Consumables for Sample Collection.
- iii. Support for Checking, Screening and Contact Tracing.
 - **b.** PROCUREMENT OF ESSENTIAL EQUIPMENTS/LABS FOR RESPONSE TO COVID-19
 - i. Cost of setting up Additional Testing Laboratories within the Government & the cost of Consumables.
 - ii. Cost of Personal Protection Equipment for Health Care, Municipal, Police and Fire Authorities.
 - iii. Cost of Thermal Scanners, Ventilators, Air Purifiers & Consumables for Government Hospitals.
- 2. **FUNDS RELEASED UNDER DMF-** The funds released shall be utilized for the following activities & as per the procedure stipulated in the reference 4th read above.
 - **a.** Purchase/Installation of necessary equipment/s or creation of Medical Infrastructure as per the guidelines of Ministry of Home Affairs & Ministry of Health & Family Welfare in those districts with at least minimum of one COVID 19 positive patients
 - **b.** Purchase of Facemask, Soaps, Sanitizers and Food Distribution for poor people <u>if</u> other available funds are not sufficient as certified by the District Collectors.

The following activities shall be taken up at State Headquarters.

- **c.** Procurement of Medical Equipment, Surgical Items, Screening & Sample Collection.
- **d.** Out of Rs 116.90 Crores allocated to the MD NHM, Rs 53.00 Crores is allocated to procurement of Medical Equipment & Rs 63.90 Crores is allocated for Screening, Sample Collection & other activities related to prevention, control & management of CoVID-19.
- **C) UNIT COST-** The funds released shall be utilized strictly as per the following cost structure.

S.NO	Activity	Indicative cost			
QUARANTINE CENTERS					
1	Towards Food, Bed & Mattresses	Rs 500/- per day per person			
2	Towards Transportation	Rs 300/- per trip per person. These can be pooled to hire vehicles on monthly basis			
3	Temporary Hiring of Staff	As per the existing Government orders issued by the HM&FW			
4	Sanitation & Cleaning	Rs 50/- per day per person			
5	Any unforeseen expenditure	Rs 50/- per day per person			
SCREENING					
1	Towards Transportation	Rs 300/- per trip per person. These can be pooled to hire vehicles on monthly basis			
2	Temporary Hiring of Staff	As per existing Government orders			
3	Any unforeseen expenditure	Rs 50/- per person			

SAMP	SAMPLE COLLECTION				
1	PPE (If not provided by	Rs 600/- per Unit			
	APMSIDC)				
2	Masks, Gloves & Surgical	Rs 100/- per Person			
	(If not provided by APMSIDC)				
3	Temporary Hiring of Staff	As per existing Government orders			
4	Any unforeseen expenditure	Rs 50/- per person			

6. The HM&FW Department/Revenue (D.M.) Department/II&C(Mines) Department/Commissioner, Disaster Management / CH& FW & Mission Director, NHM and all the District Collectors in the State are requested to utilize the funds as per the guidelines issued above.

(BY ORDER AND IN THE NAME OF GOVERNOR OF ANDHRA PRADESH)

SHAMSHER SINGH RAWAT PRINCIPAL SECREATRY TO GOVERNMENT

To,

The Special Chief Secretary to Government, HM&FW Department.

The Principal Secretary, Revenue Department.

The Principal Secretary, Mines Department.

The Commissioner, Disaster Management.

The Mission Director, NHM and Commissioner of Health & Family Welfare.

All the District Collectors in the State.

The Director of Treasuries and Accounts, AP, Ibrahimpatnam, Vijayawada.

The Pay and Accounts Officer, AP, Ibrahimpatnam, Vijayawada.

Copy to

P.S. to Chief Secretary, Government of Andhra Pradesh

P.S. to the Principal Advisor to the Chief Minister

//FORWARDED :: BY ORDER//

SECTION OFFICER